

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) Presumably, the question relates to Chapui Khas Colliery. Nine contractors are engaged there—three for tub manufacturing, two for pramline packing, three for building work, and one for wagon loading.

(b) The names of the contractors are, Sarvashri Nabi Bauri, Girija Mistry, Golab Chand, Baksis Singh, Shrinath Jaswara, Mustafa Khan, U.N. Pandey, D. N. Chaubey and Mister Munia.

(c) The Contract Labour (Regulation & Abolition) Bill, 1967 has been introduced and is awaiting consideration.

#### DEARNESS ALLOWANCE TO MINE WORKERS

1572. SHRI KALYAN ROY: Will the Minister of LABOUR AND RAHABILITATION be pleased to state:

(a) names of the coal mines which have started paying Rs. 1.11 paise per day as variable Dearness Allowance to mine workers; and

(b) the dates from which they are being paid?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) and (b) There are nearly 750 collieries. Government do not keep a running record of wages and allowances paid by each colliery.

#### RENOVATION OF ROOM OF THE MINISTERS OF STATE FOR INFORMATION AND BROADCASTING

1573. SHRI M. P. BHARGAVA: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the room of the Minister of State for Information and Broadcasting was recently renovated in the Ministry;

(b) if so, the total expenditure incurred as a result thereof; and

(c) the break up of the expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND

IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GURJAL): (a) Yes, Madam.

(b) About Rs. 17,000.

(c) This includes furniture, curtains, etc. Sanction for expenditure has been issued, but final payments have not been made as some articles of furniture have not been received as yet.

#### DEVELOPMENT SCHEME FOR THE BENEFIT OF REFUGEES IN VIDARBHA

1574. SHRI B. D. KHOBARAGADE: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that Government have not provided adequate funds as agreed earlier for the development schemes for the benefit of refugees in Chanda District of Vidarbha;

(b) if so, what are the reasons therefor;

(c) the amount that has been spent so far on these schemes; and

(d) what is the amount to be spent during the current and next years?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) No, Madam.

(b) Does not arise.

(c) The scheme of rehabilitation contemplates an expenditure of Rs. 11.71 crores on the settlement of 6000 families of new migrants from East Pakistan in the area. A sum of Rs. 302.23 lakhs was spent on relief and rehabilitation upto the 30th June, 1969, on implementation of the scheme.

(d) A sum of Rs. 65.68 lakhs has been provided in the Budget Estimates for 1969-70. The estimates for the next year 1970-71 have not yet been framed.

#### आकाशवाणी के हिन्दी कार्यक्रम

1575. श्री महावीर प्रसाद शुक्ल : क्या सूचना तथा प्रसारण और संचार मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि आकाशवाणी, दिल्ली के हिन्दी कार्यक्रमों का स्तर पिछले कुछ वर्षों में काफी गिर गया है;